

**GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

LOK SABHA  
UN-STARRED QUESTION NO. 3597  
TO BE ANSWERED ON 13.03.2026

**NIRBHAYA FUND**

3597. SMT. PRIYANKA GANDHI VADRA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has taken cognizance of the NARI Report 2025 by the National Commission for women, which found that 29% of women feel unsafe on public transport, if so, the details of initiatives taken to address safety concerns of women in public transport;
- (b) whether the Government has conducted any nationwide assessment on the prevalence of crimes/safety concerns faced by women in public transport, if so, the details thereof;
- (c) the details of projects/schemes implemented under Nirbhaya Fund for improving women's safety in public transport, State-wise especially in Kerala;
- (d) the details of funds allocated/ utilised under 'Nirbhaya Fund (Women Safety on Public Road Transport)' during the last five years along with the reasons for the underutilization, State-wise, if any; and
- (e) the details of the funds allocated/utilised under 'Other Schemes Funded from Nirbhaya Fund' in FY 2025-26?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) and (b): The National Commission for Women has not published any NARI Report 2025. "Police" and "Public Order" are State subjects under the Seventh Schedule of the Constitution of India. The responsibility to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against women is dealt by the respective State Governments. The Central Government gives highest priority to ensure the safety and security of women. Under the 'Whole of Government' approach various Ministries carry out their respective interventions. Under Ministry of Home Affairs, the National Crime Records Bureau (NCRB) compiles and publishes national crime data in its publication "Crime in India", which is available on the website of NCRB <https://ncrb.gov.in>.

(c) and (d): The Government of India has set up a dedicated fund called the "Nirbhaya Fund" for implementation of initiatives aimed at enhancing the safety and security for women including public transport. All projects/ schemes under Nirbhaya Fund are demand driven. An Empowered Committee (EC) constituted under the framework of Nirbhaya Fund appraises and

recommends the proposals received from Central Ministries and Departments, State Governments and UTs, based on their requirements. The Projects under Nirbhaya Fund have direct impact on the safety and security concerns of women which include innovative use of technology, provision for real time intervention such as CCTVs ensuring real time monitoring of footage and quick response.

There are various projects funded under Nirbhaya Fund on women's safety and security that include, One Stop Centres (OSCs) which provide integrated support and assistance under one roof to women affected by violence and those in distress. Currently, there are 914 One Stop Centres (OSCs) operational in the country having assisted more than 13.3 lakh women. Women Helpline (WHL-181) provides 24x7x365 toll-free telecommunication services to support women in both emergency and non-emergency situations. It offers assistance to women affected by violence and provides information about government schemes and services and has assisted more than 99 lakh women so far. WHL is integrated with Emergency Response Support System (ERSS), a pan-India, single recognised number, i.e. 112, established for various emergencies. ERSS has handled over 56 crore calls so far. The Safe City Project under Nirbhaya Fund is implemented by Ministry of Home Affairs in 8 Cities namely, Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai.

Further, the Government has provided financial assistance to States and UTs for implementation of projects through Ministry of Road Transport and Highways for safety of women in public transport such as Women Safety in Public Transport of Uttar Pradesh State Road Transport Corporation (UPSRTC), Women's safety in passenger vehicles in Bengaluru Metropolitan Transport Corporation (BMTTC), Installation of Vehicle Tracking Devices with SoS button of Telangana State Road Transport Corporation (TSRTC), Abhayam Project of Andhra Pradesh, State-wise Vehicle Tracking Platform (VTP) and Installation of CCTV in 100 buses of Sikkim Nationalised Transport (SNT) for Women's safety in Sikkim. Further, the projects/ schemes under Nirbhaya Fund generally have staggered implementation schedule. Upon appraisal of a project/ scheme by the EC, the Ministry/Department concerned takes approval of its own Competent Financial Authority (CFA) as per the laid down procedure and releases fund to the implementing agencies for implementation of the scheme/ project, as per the requirement. The details of funds released/utilized, State and UT-wise and project-wise in the last five years including in the State of Kerala are at Annexure-I.

(e): The Ministry keeps a very limited amount under Budget Head "Other Schemes Funded from Nirbhaya Fund", to directly fund projects from Women and Child Development (WCD)/ Social Welfare Departments of States and UTs and any other project that Ministry may propose on its own. Actual expenditure in this Budget Head depends on receipt of proposals from the various State Governments and Union Territories. The funds allocated under Budget Head "Other Schemes Funded from Nirbhaya Fund" of this Ministry during Financial Year 2025-2026 are Rs. 30 Cr. The expenditure under this Budget Head gets recouped from the Nirbhaya Fund for which Department of Economic Affairs (DEA) is the custodian. Based on the receipt of Utilization Certificate/ Statement of Expenditure received from the States, the release of funds is underway. Up to the financial year 2025-26, the total amount released and utilized out of the Nirbhaya fund across all Ministries and States for all completed and outgoing projects is Rs.6766.18 Crore.

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**Annexure-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (C) & (D) OF LOK SABHA UN-STARRED QUESTION NO. 3597 TO BE ANSWERED ON 13.03.2026 REGARDING 'NIRBHAYA FUND'.**

**STATE AND UT-WISE DETAILS OF TOTAL FUNDS RELEASED AND UTILIZED (SINCE INCEPTION) UNDER NIRBHAYA FUND FOR PROJECTS RELATED TO SAFETY OF WOMEN IN PUBLIC TRANSPORT IMPLEMENTED BY THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (RS. IN CRORES)**

| <b>Sl.no</b> | <b>States/ UTs</b>                 | <b>Fund Released and Utilised</b> |
|--------------|------------------------------------|-----------------------------------|
| 1.           | Andaman & Nicobar Islands          | 2.6                               |
| 2.           | Andhra Pradesh                     | 64.432                            |
| 3.           | Arunachal Pradesh                  | 5.496                             |
| 4.           | Assam                              | 7.888                             |
| 5.           | Bihar                              | 5.24                              |
| 6.           | Chandigarh                         | 3.25                              |
| 7.           | Chhattisgarh                       | 5.24                              |
| 8.           | Dadra Nagar Haveli and Daman & Diu | 2.6                               |
| 9.           | Delhi                              | 6.328                             |
| 10.          | Goa                                | 3                                 |
| 11.          | Gujarat                            | 5.792                             |
| 12.          | Haryana                            | 4.192                             |
| 13.          | Himachal Pradesh                   | 6.87                              |
| 14.          | Jammu and Kashmir                  | 6.328                             |
| 15.          | Jharkhand                          | 4.192                             |
| 16.          | Karnataka                          | 39.432                            |
| 17.          | Kerala                             | 5.792                             |
| 18.          | Ladakh                             | 2.6                               |
| 19.          | Lakshadweep                        | 2.6                               |
| 20.          | Madhya Pradesh                     | 4.192                             |
| 21.          | Maharashtra                        | 5.792                             |
| 22.          | Manipur                            | 5.496                             |
| 23.          | Meghalaya                          | 5.496                             |
| 24.          | Mizoram                            | 6.87                              |
| 25.          | Nagaland                           | 5.496                             |
| 26.          | Odisha                             | 5.24                              |
| 27.          | Puducherry                         | 3.25                              |
| 28.          | Punjab                             | 4.192                             |
| 29.          | Rajasthan                          | 4.192                             |
| 30.          | Sikkim                             | 10.44                             |
| 31.          | Tamil Nadu                         | 5.792                             |

|   |               |        |
|---|---------------|--------|
| 32.   | Telangana     | 15.722 |
| 33.   | Tripura       | 5.496  |
| 34.   | Uttar Pradesh | 85.112 |
| 35.   | Uttarakhand   | 5.496  |
| 36.   | West Bengal   | 4.192  |
| Amount spent on Central Activities/ engagements through National Informatics Centre (NIC) |               | 70.82  |
| Delhi Integrated Multi-Modal Transit System Limited (DIMTS)- Project Management Unit      |               | 6.77   |

**DETAILS OF FUNDS RELEASED AND UTILIZED UNDER NIRBHAYA FUND FOR SAFETY OF WOMEN IN PUBLIC TRANSPORT ONLY DURING LAST FIVE YEARS (RS. IN CRORES).**

| <b>Projects</b> |   |   |  |
|-----------------|---|---|--|
| <b>Year</b>     | <b>State-wise Vehicle Tracking Platform (VTP)</b> | <b>Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre</b> | <b>Installation of CCTV in 100 Buses of Sikkim Nationalised Transport (SNT) for Women's Safety in Sikkim</b> |
| 2020-21         | 139.33  | -   | -  |
| 2021-22         | 27.92   | -   | -  |
| 2022-23         | 11.74   | 11.53   | -  |
| 2023-24         | 15.40   | -   | -  |
| 2024-25         | 35.51   | -   | 3.57   |

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